GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4210 ANSWERED ON:21.04.2010 FEE HIKE IN PRIVATE SCHOOLS Nishad Capt.(Retd.) Jainarayan Prasad

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it has come to the notice of the Government that the private schools of Delhi are not adhering the directives of the High Court in regard to fee hike;
- (b) if so, the details thereof;
- (c) whether the private schools have not submitted the relevant record to the High Court in spite of four weeks time given by the Court;
- (d) if so, the details thereof and the reasons therefor;
- (e) the basis for fee hike, by the private schools of Delhi;
- (f) the names of schools in Delhi which were provided land by the Government at cheaper rates and are not adhering to the guidelines of the Government;
- (g) the number of senior secondary schools being run in Delhi without the recognition from Central Board of Secondary Education;
- (h) whether the Comptroller and Auditor General has begun the audit of some of private schools; and
- (i) if so, the details thereof including the names of these schools and irregularities committed by them?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

- (a) Govt. of NCT of Delhi has informed that no such incident has come to their notice.
- (b) Does not arise.
- (c) & (d) Govt. of NCT of Delhi has informed that the High Court of Delhi has directed Indian School, Sadiq Nagar, Frank Anthony School, Lajpat Nagar and Modern School, Barakhamba Road to submit detailed reply in the matter of admission of students belonging to economically weaker section by 23. 4.2010.
- (e) As per the provision of Delhi School Education Act and Rules, 1973, the Management Committee of unaided private school has the power to fix fee structure. Government of NCT of Delhi issues guidelines from time to time to regulate the fee hike in such schools to prevent profiteering.
- (f) Govt. of NCT of Delhi has informed that there are 3 such schools, namely, Indian School, Sadiq Nagar, Frank Anthony School, Lajpat Nagar and Modern School, Barakhamba Road.
- (g) No such incidence has come to the notice of Central Board of Secondary Education. The schools are recognized by the Delhi Government and CBSE affiliates only those schools in Delhi which are recognized by the Government of NCT of Delhi.
- (h)& (i) The office of the Accountant General (Audit), Delhi has initiated the audit of 25 unaided private schools in November, 2009. The list of such schools and their audit status is annexed. The final audit report has not been prepared.